

Use of Saka Titles

8400. Shri S. S. Kothari: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that except by the Central and State Governments, the 'Saka calendar is not being used by any organisations or associations of persons in the country and that the scheme does not appear to have met with any success;

(b) if so, whether Government propose discontinuing the use of this calendar and dates with a view to saving an appreciable amount of time and effort of Government officers and staff; and

(c) whether Government propose to set up a semi-official Committee to re-examine the whole issue?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) No, Sir. On the other hand, the use of the calendar by the public is gradually increasing. Almost all the Panchangs published from different parts of India give the dates of the National Calendar (the Saka Calendar) in their Panchangs alongside the other dates. Some of the daily newspapers, and periodicals also follow this practice. Certain diaries issued by the public show dates according to the National Calendar in addition to others. Some private individuals also use these dates in their correspondence.

(b) Does not arise.

(c) No such proposal is under consideration.

Ejection of Muslims from Alwar, Bharatpur and other towns

8401. Shri Abdul Ghani Dar: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that hundreds of Muslims have been ejected from their original houses and lands in Alwar, Bharatpur, Dholpur, Gurgaon and Sangroor;

(b) if so, the steps taken by Government to safeguard their interests; and

(c) whether any responsibility has been fixed for this ejection?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) No Government is not aware of such ejections.

(b) Question does not arise.

(c) Question does not arise.

दिल्ली में 1966 में महर्षि दयानन्द सरस्वती की पुण्य-तिथि का मनाया जाना

8402. श्री रामनोपाल शालवासे :
श्री शिव कुमार शास्त्री :
श्री प्रकाशबीर शास्त्री :
श्री महन्त दिग्विजय नाथ :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या यह सच है कि सरकार द्वारा प्रतिबन्ध लगाये जाने के कारण गत वर्ष दिल्ली के रामलीला मैदान में महर्षि दयानन्द सरस्वती की पुण्य तिथि मनाने का धार्मिक उत्सव समारोह नहीं हो सका था ;

(ख) क्या यह भी सच है कि कुछ दिन बाद अन्य समुदायों के सदस्यों को ऐसे ही धार्मिक उत्सव समारोह मनाने की अनुमति दे दी गई थी ; और

(ग) यदि हां, तो इस भेदभाव के क्या कारण थे ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क)जी हां, श्रीमान 11 नवम्बर, 1966 को यह उत्सव मनाने की अनुमति दण्ड-प्रक्रिया संहिता की धारा 144 के अधीन जलसे और जलूसों पर लगाई गयी पाबन्दी के कारण नहीं दी गई थी।